

R.O.C.No.48888-A/2020-B2



DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 122 / 2020

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, r/w G.O.(Ms.) No.502, Home (Courts-II) Department, dated 24.09.2019 have issued orders, sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act,1989, in 16 Districts, including **Thoothukudi** :

Thiru.T.V.Anilkumar, VII Additional Judge, City Civil Court, Chennai, is transferred and posted as Sessions Judge in the newly constituted Special Court for trial of cases under SC/ST (PoA) Act at **Thoothukudi**.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.10.2020.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**